

**Statement**

(a) and (b). Due to shortfall in cotton production, cotton prices have shown rising trend and are higher than that of previous year's prices. A number of measures have been taken by the Government to contain cotton prices, which include:—

1. The import of cotton from abroad.
2. Cotton textile mills have been permitted to import man-made fibres on O.G.L. basis up to 31-10-1977.
3. It has been made mandatory on cotton textile industry to use at least 10 per cent non-cotton fibres of their total consumption from 1-1-1977.
4. Stock restrictions have been placed on mills and traders in order that available cotton could be available equitably to all mills.
5. As a mid-term measure, the recommendations of the Special Committee constituted to maximise the production of cotton during the forthcoming Kharif and Rabi seasons is being implemented through the State Governments.
6. As a long-term measure, efforts are being made by Government to increase the production of cotton within the country.

**Problems of the Spinning Mills Employees in Kerala**

3001. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether his attention has been drawn to the problems of the Spinning Mills employees in Kerala; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):

(a) and (b). A number of workers have remained idle as a result of closure of 5 out of 22 spinning mills in Kerala. Two of these mills have reopened last month and another is in the process of reopening shortly. In the remaining two cases efforts are being made at the State level to reopen the mills. If a viable proposal is received, the Central Government would give all necessary assistance to the State Government.

**Production of Crepe in Tamilnadu**

3002. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Textile Commission by a notification has reserved certain items of cloth to be produced exclusively in the Handloom Sector;

(b) whether even now crepe produced in certain areas in Tamilnadu is coming to Cannanore in very large quantities which undergoes final processing at Cannanore and is being sold out in the form of Handloom Crepe; and

(c) if so, the reaction of Central Government thereto?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):

(a) Yes, Sir.

(b) Some instances of small quantity of crepe being manufactured on powerlooms in some areas of Tamilnadu which may be going as handloom products have been reported. However, no large scale crepe production on powerlooms in Tamilnadu has been reported by the State officials.

(c) State Government is taking necessary steps for effective implementation of crepe ban on powerlooms. They have so far booked about 100

powerlooms for contravening the crepe manufacture in the powerlooms centres since introduction of crepe ban in March, 1977. Field officers of the State Textiles Department are reported to be exercising close watch on any illegal production of crepe by powerloom manufacturers.

### कैरेवल तथा एवरो विमानों का परिचालन

3003. श्री भगीरथ भंवर : क्या पर्यटन तथा नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार लम्बे समय से न चलाये जा रहे कैरेवल तथा एवरो विमानों को पुनः राजमार्गों पर चलाने का है और यदि हां, तो इस बारे में तथ्य क्या है;

(ख) इन विमानों को काफी लम्बे समय तक न चलाने के कारण सरकार को कितना वित्तीय नुकसान हुआ है; और

(ग) उनमें से ऐसे कितने विमान हैं जिनको पुनः वायु मार्गों पर लगाया जा सकता है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) और (ग.) बम्बई विमान क्षेत्र पर एक कैरेवल विमान की घातक दुर्घटना के बाद इण्डियन एयरलाइन्स के विमान-बेड़े के पांच विमानों को 30 अक्तूबर, 1976 को इंजनों के निरीक्षण के लिए भूमिस्थ किया गया था। पहले विमान को 10 फरवरी, 1977 को, दूसरे को 24 मार्च, 1977 को तथा तीसरे को 26 मई, 1977 को नियमित सेवा पर पुनः चालू कर दिया गया। कारपोरेशन के विमान-बेड़े में एयरबस विमानों को 14 जनवरी, 1977 से नियमित परिचालनों में लगाये जाने पर, दो कैरेवल विमानों को, उनके परिचालनों की आर्थिक दृष्टि से अलाभप्रदता

को दृष्टि में रखते हुए, बेच देने के लिये सेवा से विमक्त कर दिया गया है। जहां तक एच० एस-748 (एवरो) विमानों का सम्बन्ध है, यह कहना ठीक नहीं है कि काफी लम्बी अवधि से उनका परिचालन नहीं किया जा रहा है। ये विमान परिचालन कर रहे हैं और उन्हें एक एक करके बारी बारी से अस्थायी तौर पर सेवा से इसलिये हटाया गया था, ताकि उनके कुछ अनिवार्य संरचनात्मक निरीक्षण सुविधापूर्वक किये जा सकें। इंडियन एयरलाइन्स के विमान-बेड़े में कुल 15 एच० एस-748 विमान हैं।

(ख) क्योंकि इन विमानों को अनिवार्य निरीक्षण के लिये सेवा से हटाना पड़ा था, अतः वित्तीय हानि होने का प्रश्न ही नहीं उठता।

### Closure of Cotton Mills

3004. SHRI K. PRADHANI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that the cotton prices are ruling high and even better placed mills are finding it difficult to maintain economic working;

(b) if so, the number of cotton mills lying closed in the country in view of such circumstances;

(c) whether Government have taken steps for giving these mills more liberal treatment by the banks regarding loans and rates of interest; and

(d) if so, the details regarding the policy of Government in this regard?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) and (b). Unprecedented rise in the prices of cotton has created difficulties for the cotton textile